

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND**

**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 109/16  
PETITION NUMBER : TP 174/17  
NAME OF THE PETITIONER (S) : Ladnun Consultancy Services Pvt. Ltd.  
NAME OF THE RESPONDENT (S) : ---  
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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TAIVA LEGAL  
M.G. Nanjappa  
Advocate  
9986633098

Petitioner

SINCHANA M.R.  
[9945320087]

Counsel for  
ROC

Signature MR  
9.2.17

Counsel for petitioner is present. Counsel for petitioner has represented he has filed additional sets of copies in the Registry. Ms. Sinchana M.R., counsel for ROC is appearing in person. Notices to be issued to the OL, ROC and RD. Registry to issue notices to OL and RD.

Posted to 15.02.2017.

MEMBER (J)

MEMBER (T)